

Interconnection TRAI <interconnection.trai@gmail.com>

## Interconnection Usage Charge (IUC) policy of TRAI

1 message

 Sanjay Kumar Srivastava <sksri4444@gmail.com>
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То

## Shri P.K Mishra

Principal Secretary to the Prime Minister

Government of India, South Block, (Rajpath), Raisina Hills, New Delhi-110011

Sub: Interconnection Usage Charge (IUC) policy of TRAI

## **Respected Sir**

This letter is in response to TRAIs decision to review its own policy on Interconnection Usage Charge. It is learnt the TRAI intends to reverse its decision to scrap the interconnection usage charge policy. If this happens, it will set one of the example of poor governance under the current NDA regime.

We would like to bring to your kind notice that the telecom Industry recorded a near 9% sequential jump in Adjusted Growth Revenue (AGR) in 2019 June quarter, which is the sharpest on quarter growth over for the financial stressed sector amid some stability in tariff. As per CISCO, 4G coverage in India is expected to cross 90% availability mark, both in rural areas and across the country in the next couple of years.

The total number of internet users in India will double to 829 million by 2021, and it is expected to most of this growth to come from rural India. Today, one out of every three 4G users are living in rural area, and this is to grow significantly over the next couple of years.

This growth in internet usage, and in particular 4G penetration in rural India is mainly driven by the proliferation of smart phones, lowering of data costs and increasing household disposable incomes.

Scraping the interconnect usage charges from January, 2010 is likely to drive incumbent telecom operators to rapidly launch and expand calling over VoLTE technology and unveils more bundled offers to protect their tariff and the consumers will get the advantage to avail both data and voice call services.

I remain in anticipation that the government will take appropriate step to encourage TRAI to introduce bill and keep policy.

With regards

Thanking you.

Yours sincerely Name:

Designation/Business Name Mobile Number: Address with State:

 $\mathbf{Cc}$ 

Shri Ravi Shankar Prasad
 Hon'ble Minister, Ministry of Communications & IT
 Department of Telecommunications, 20, Sanchar Bhawan, Ashoka Road
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 The Chairman, Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan Next to Zakir Hussain College, Jawaharlal Nehru Marg (Old Minto Road) New Delhi: 110 002

Regards

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